कार्यक, लोक शिकायत तथा पेशन मंत्रालय
(कार्यक और प्रशिक्षण विभाग)
अधिसूचना
नई दिल्ली, 22 जनवरी, 2014

स.का.नि. 44(अ).—भारतीय प्रशासनिक सेवा (संवर्ग) नियमावली, 1954 के नियम 4 के उप-नियम (2) के साथ पत्तिव अब्जिल भारतीय सेवाएं अधिनियम, 1951 (1951 का 61) की धारा 3 की उप-धारा (1) द्वारा पदल शक्तियों का प्रयोग करते हुए, केंद्रीय सरकार कर्नाटक सरकार के परम्पर से भारतीय प्रशासनिक सेवा (संवर्ग पद संबंध का नियमन) विलियमावली, 1955 में आये और संशोधन करने के लिए एतदार्श निम्नलिखित विलियम बनाती है, अर्थात् :—

1. (1) इन विलियमों का नाम भारतीय प्रशासनिक सेवा (संवर्ग पद संबंध का नियमन) संशोधन विलियमावली, 2014 होगा।

(2) ये विलियम शासकीय राजपत्र में इनके प्रकाशण की तारीख को प्रकृत होगे।

2. भारतीय प्रशासनिक सेवा (संवर्ग पद संबंध का नियमन) विलियमावली, 1955 की अनुसूची में "कर्नाटक" शीर्षक और उसके नीचे आने वाले प्रविष्टियों के स्थान पर निम्नलिखित प्रतिस्थापित किया जाएगा, अर्थात् :—
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| अपर मुख्य सचिव और विकास आयुक्त | 1 |
| अपर मुख्य सचिव, गृह विभाग | 1 |
| अपर मुख्य सचिव, वन, पारिस्थितिकी और पर्यावरण विभाग | 1 |
| अपर मुख्य सचिव, वित्त विभाग | 1 |
| अपर मुख्य सचिव, शहरी विकास विभाग | 1 |
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| मुख्य निर्यातवादी और ई/ओ प्रधान सचिव, सरकार, डीपीएआर(निर्यातवाद) | 1 |
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| निवासी आयुक्त, कर्नाटक भवन, नई दिल्ली | 1 |
| डीजी.ए.आर, एंड.ट्रेग., एटीआई. मैसूर | 1 |
| सरकार के प्रधान सचिव | 15 |
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| प्रविंध निदेशक, कर्नाटक शहरी जल आयुक्त और जलनिकास बोर्ड | 1 |
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| आयुक्त, वृहत बैंगलोर महानगर पालिका | 1 |

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[सं.11031/2/2013-अ.भा.से.-II(क) *]
मनोज कुमार द्विवेदी, निदेशक (सेवाएँ)

टिप्पणी (1):—इस अधिसूचना के जारी होने से पूर्व, कर्मनीतिक संचालन की कुल प्रथमिकात पद संख्या 299 थी।

टिप्पणी (2):—मुख्य विनियम दिनांक 22.10.1955 की एस.आर ओ सं. 3350 द्वारा भारत के राज्य अभियंता में प्रकाशित किए गए थे। तपश्चिम, ये कर्मनीतिक संचालन के संबंध में निम्नलिखित साक्षात्कारिक सूचना तथा तिथियां द्वारा संशोधित किए गए:
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(Department of Personnel and Training)

NOTIFICATION

New Delhi, 22nd January, 2014

G.S.R. 44(E).— In exercise of the powers conferred by sub-section (1) of Section 3 of the All India Services Act, 1951 (61 of 1951), read with sub-rule (2) of rule 4 of the Indian Administrative Service (Cadre) Rules, 1954, the Central Government, in consultation with the Government of Karnataka, hereby makes the following regulations further to amend the Indian Administrative Service (Fixation of Cadre Strength) Regulations, 1955, namely:

1. (i) These Regulations may be called the Indian Administrative Service (Fixation of Cadre Strength) Amendment Regulations, 2014.

(ii) They shall come into force on the date of their publication in the Official Gazette.

2. In the schedule to the Indian Administrative Service (Fixation of Cadre Strength) Regulations, 1955, for the heading “Karnataka” and the entries occurring there under, the following shall be substituted namely:

“Karnataka

<table>
<thead>
<tr>
<th>Sr. No.</th>
<th>Designation/Office</th>
<th>Cadre No.</th>
<th>Date of Appointment</th>
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<tr>
<td>1.</td>
<td>Chief Secretary to Government</td>
<td>377(3)</td>
<td>26.8.74</td>
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<tr>
<td>2.</td>
<td>Additional Chief Secretary</td>
<td>1349</td>
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<td>3.</td>
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<td>228</td>
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</tr>
<tr>
<td>4.</td>
<td>Additional Chief Secretary</td>
<td>292(3)</td>
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<tr>
<td>5.</td>
<td>7(3)</td>
<td>1.1.76</td>
<td>17.10.81</td>
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<td>6.</td>
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<td>7.</td>
<td>821(3)</td>
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<td>8.</td>
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<td>9.</td>
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<td>739(3)</td>
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<tr>
<td>DG, AR &amp; Trg., ATI, Mysore</td>
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</tr>
<tr>
<td>Principal Secretary to the Govt.</td>
<td>15</td>
</tr>
<tr>
<td>Managing Director, Bangalore Metro Rail Corporation Limited</td>
<td>1</td>
</tr>
<tr>
<td>Managing Director, Karnataka Power Corporation Limited</td>
<td>1</td>
</tr>
<tr>
<td>Managing Director, Karnataka Urban Water Supply &amp; Drainage Board</td>
<td>1</td>
</tr>
<tr>
<td>Managing Director, Karnataka State Road Transport Corporation Limited</td>
<td>1</td>
</tr>
<tr>
<td>Managing Director, Karnataka Power Transmission Corporation Limited</td>
<td>1</td>
</tr>
<tr>
<td>Managing Director, Karnataka State Finance Corporation</td>
<td>1</td>
</tr>
<tr>
<td>Commissioner, Bruhat Bangalore Mahanagara Palike</td>
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<tr>
<td>Secretary to Government</td>
<td>18</td>
</tr>
<tr>
<td>Commissioner for Commercial Taxes</td>
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<tr>
<td>IG of Registration &amp; Commissioner of Stamps</td>
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<tr>
<td>Commissioner for Excise</td>
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<tr>
<td>Commissioner for Industrial Development and Director of Industries and Commerce</td>
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<tr>
<td>Secretary to Governor</td>
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<tr>
<td>Registrar of Co-op. Societies and Director of Co-operative Audit</td>
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<tr>
<td>Commissioner for Food &amp; Civil Supplies</td>
<td>1</td>
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<tr>
<td>Commissioner for Transport &amp; Road Safety</td>
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<tr>
<td>Commissioner for Public Instructions, Bangalore</td>
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<tr>
<td>Commissioner for Collegiate Education</td>
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<tr>
<td>Commissioner for Agriculture</td>
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<tr>
<td>Commissioner for Health &amp; Family Welfare Services</td>
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<tr>
<td>Commissioner for Watershed Development &amp; E/o Secy. Agriculture &amp; Horticulture</td>
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<td>Commissioner for Labour</td>
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<tr>
<td>Commissioner for Social Welfare</td>
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<tr>
<td>Commissioner for Employment &amp; Training</td>
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<td>Member, KAT</td>
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<td>Commissioner, Bangalore Development Authority</td>
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<tr>
<td>Commissioner, Karnataka Housing Board</td>
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<tr>
<td>Commissioner, Rural Development</td>
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<td>Chairman, Bangalore Water Supply &amp; Sewerage Board</td>
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<td>Registrar Lokayukta</td>
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<tr>
<td>Managing Director, Karnataka State Industrial Infrastructure Development Corporation</td>
<td>1</td>
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<tr>
<td>Managing Director, Karnataka State Tourism Development Corporation</td>
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<tr>
<td>Managing Director, Bangalore Metropolitan Transport Corporation</td>
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<tr>
<td>Secretary, KPSC</td>
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<tr>
<td>Director of Agricultural Marketing</td>
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<tr>
<td>Director of P.U Education</td>
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<tr>
<td>Director of Municipal Administration</td>
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<tr>
<td>Commissioner for Religious &amp; Charitable Endowment</td>
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<tr>
<td>Post Description</td>
<td>Quantity</td>
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<tr>
<td>----------------------------------------------------------------------------------</td>
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<tr>
<td>Deputy Secretary, DPAR (Services) DPAR &amp; Deputy Secretary (Budget &amp; Resources)</td>
<td>2</td>
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<tr>
<td>Finance Department</td>
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<tr>
<td>Director, Women &amp; Child Welfare Dept.</td>
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<tr>
<td>Dir. I.T &amp; B.T</td>
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<tr>
<td>Director, Karnataka Rural Water Supply &amp; Sanitation Agency &amp; E/o Addl./Jt. Secy. to Govt. RD &amp; PR Dept.</td>
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<tr>
<td>Deputy Commissioner</td>
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<tr>
<td>Chief Executive Officer, Zilla Panchayat</td>
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<tr>
<td>Director, Rural Energy Programme &amp; EO AS/JS/DS to Govt. RDPR Department</td>
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<td>Mission Director, State Water &amp; Sanitation Mission &amp; E/o AS/JS/DS to Govt. RDPR</td>
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<td>Director Horticulture &amp; Director National Horticulture Mission &amp; E/o AS/JS/DS to Govt. Horticulture Department</td>
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<tr>
<td>Director Mines &amp; Geology &amp; E/o AS/JS/DS to Govt. C&amp;I Department</td>
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<tr>
<td>Managing Director, Rajiv Gandhi Rural Housing Corporation Limited</td>
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<tr>
<td>Managing Director, Karnataka State Highways Improvement Programme</td>
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</tr>
<tr>
<td>Managing Director, Karnataka State Beverages Corporation Limited</td>
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<tr>
<td>Managing Director, Karnataka State Small Scale Industries Development Corporation</td>
<td>1</td>
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<tr>
<td>Managing Director, Mysore Minerals Limited</td>
<td>1</td>
</tr>
<tr>
<td>Managing Director, Karnataka Handlooms Development Corporation</td>
<td>1</td>
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<tr>
<td>Managing Director, Karnataka Rural Infrastructure Development Corporation</td>
<td>1</td>
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<tr>
<td>Managing Director, Directorate of Command Areas Development Authority</td>
<td>1</td>
</tr>
<tr>
<td>Managing Director, Cauvery Neeravary Nigam Limited</td>
<td>1</td>
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<tr>
<td>Managing Director, Kaveri Jal Bhagya Nigam Limited</td>
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<tr>
<td>Managing Director, Karnataka Urban Infrastructure Development Corporation</td>
<td>1</td>
</tr>
<tr>
<td>Managing Director, BESCOM</td>
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<tr>
<td>Managing Director, HESCOM</td>
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<tr>
<td>Managing Director, GESCOM</td>
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</tr>
<tr>
<td>Managing Director, CHESCOM</td>
<td>1</td>
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<tr>
<td>Director, Municipal Administration</td>
<td>1</td>
</tr>
<tr>
<td>Director, Tourism</td>
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<tr>
<td>Chief Executive Officer, Karnataka Industrial Areas Development Board</td>
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<tr>
<td>Commissioner, Hubli-Dharwad Municipal Corporation</td>
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<td>Commissioner, Mysore Municipal Corporation</td>
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<tr>
<td><strong>Total Senior Duty Posts</strong></td>
<td><strong>171</strong></td>
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<tr>
<td>2 CDR not exceeding 40% of item 1 above</td>
<td>68</td>
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<tr>
<td>3 SDR not exceeding 25% of Item 1 above</td>
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4 TR not exceeding 3.5% of Item 1 above
5 LR and Junior Posts Reserve not exceeding 16.5% of Item 1 above
6 Posts to be filled by promotion under Rule 8 of the Indian Administrative Service (Recruitment) Rules, 1954 not exceeding 33.3% of Item 1, 2, 3 & 4 above
7 Posts to be filled up by Direct Recruitment (Items 1+2+3+4+5-6) 219
Total Authorized Strength 314

Note (1) :—Prior to issue of this notification, the Total Authorized Strength of Karnataka Cadre was 299.

Note (2) :—The principal regulations were published in the Gazette of India vide SRO No. 3350 dated 22nd October 1955. These were subsequently amended in respect of the Karnataka Cadre by the following GSR Nos. and dates:

<table>
<thead>
<tr>
<th>S. No.</th>
<th>G.S.R. No.</th>
<th>Date</th>
<th>S. No.</th>
<th>G.S.R. No.</th>
<th>Date</th>
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<tr>
<td>1.</td>
<td>377E</td>
<td>26.8.74</td>
<td>16.</td>
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<td>2.</td>
<td>1349</td>
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<td>17.</td>
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<td>3.</td>
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<td>22.2.75</td>
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<td>4.</td>
<td>292E</td>
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<td>19.</td>
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<td>5.</td>
<td>7E</td>
<td>1.1.76</td>
<td>20.</td>
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<td>6.</td>
<td>25E</td>
<td>17.1.76</td>
<td>21.</td>
<td>94E</td>
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<td>7.</td>
<td>821E</td>
<td>27.9.76</td>
<td>22.</td>
<td>442</td>
<td>3.9.94</td>
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<tr>
<td>8.</td>
<td>23E</td>
<td>30.1.80</td>
<td>23.</td>
<td>319E</td>
<td>31.3.95</td>
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<tr>
<td>10.</td>
<td>46E</td>
<td>5.2.81</td>
<td>25.</td>
<td>739E</td>
<td>31.12.97</td>
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<tr>
<td>11.</td>
<td>925</td>
<td>17.10.81</td>
<td>26.</td>
<td>461E</td>
<td>25.6.1999</td>
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<td>12.</td>
<td>332E</td>
<td>15.4.83</td>
<td>27.</td>
<td>381</td>
<td>29.10.2004</td>
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<td>13.</td>
<td>34</td>
<td>21.1.84</td>
<td>28.</td>
<td>415E</td>
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<td>15.</td>
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<td>14.2.87</td>
<td>30.</td>
<td>188E</td>
<td>24.03.2009</td>
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</table>

अथि:व्रजन:

नई दिल्ली, 22 जानवरी, 2014

सा.का.लि. 45(अ).—अखिल भारतीय सेवा अधिनियम, 1951 (1951 का 61) की धारा 3 की उपधारा (1) द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए, केन्द्र सरकार, कर्नाटक सरकार के परामर्श से भारतीय प्रशासनिक सेवा (येतन) नियमावली, 2007 में आगे और संशोधन करने के लिए एतदायी निम्नलिखित नियम बनाती है, अथवातः—

1. (1) ये नियम भारतीय प्रशासनिक सेवा (येतन) संशोधन नियमावली, 2014 कहलाएगे ।
(2) ये नियम शासकीय राज्यपाल द्वारा उनके प्रकाशन की तारीख को प्रायोजित होगे ।

2. भारतीय प्रशासनिक सेवा (येतन) नियमावली, 2007 में— “अनुसूची II भाग क” में, राज्य सरकारों के अधीन भारतीय प्रशासनिक सेवा में वरिष्ठ येतनमान के ऊपर के येतन वाले पदों की तालिका में, प्रथम कॉलम में आगे वाली ‘कर्नाटक’ प्रविधि और दूसरे कॉलम में आगे वाली तदनुसूची प्रविधियों के स्थान पर निम्नलिखित प्रतिस्थापित किया जाएगा अथवातः—
### कर्नाटक

<table>
<thead>
<tr>
<th>कर्मचारी का नाम</th>
<th>वेतनमान, वैधता, शर्त</th>
<th>वेतन (रु.)</th>
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<tbody>
<tr>
<td>सरकार के मुख्य सचिव</td>
<td>80,000/- रु. (नियत)</td>
<td>एचएसजी वेतनमान- प्रति मेचेन के लिए 79000/-</td>
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<tr>
<td>अपर मुख्य सचिव</td>
<td>80,000/- रु. (नियत)</td>
<td>एचएसजी वेतनमान- प्रति मेचेन के लिए 79000/-</td>
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<td>अपर मुख्य सचिव और विकास आयुक्त</td>
<td>80,000/- रु. (नियत)</td>
<td>एचएसजी वेतनमान- प्रति मेचेन के लिए 79000/-</td>
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<td>80,000/- रु. (नियत)</td>
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<td>एचएसजी वेतनमान- प्रति मेचेन के लिए 79000/-</td>
</tr>
<tr>
<td>अपर मुख्य सचिव, वित्त विभाग</td>
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<td>एचएसजी वेतनमान- प्रति मेचेन के लिए 79000/-</td>
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<td>80,000/- रु. (नियत)</td>
<td>एचएसजी वेतनमान- प्रति मेचेन के लिए 79000/-</td>
</tr>
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<td>अपर मुख्य सचिव, औजिय विभाग</td>
<td>80,000/- रु. (नियत)</td>
<td>एचएसजी वेतनमान- प्रति मेचेन के लिए 79000/-</td>
</tr>
</tbody>
</table>

**मुख्य निर्देश**
- दीपीएआर (निर्देश)

**मुख्यमंत्री के प्रधान सचिव**

**निवासी आयुक्त, कर्नाटक भवन, लाइ हिंदी**

**डीजी, एआर, एन्ट्रा, एम्सी और मेजुर**

**सरकार के प्रधान सचिव**

**प्रथम निदेशक, बैंगलोर मैट्रो रेल कार्यभागीय लिमिटेड**

**प्रथम निदेशक, कर्नाटक पॉवर कोर्पोरेशन लिमिटेड**

**प्रथम निदेशक, कर्नाटक शहरी जल आपूर्ति और जलनिकाय बोर्ड**

**प्रथम निदेशक, कर्नाटक राज्य विकास परिवहन निगम लिमिटेड**

**प्रथम निदेशक, कर्नाटक राज्य वित्त निगम**

**आयुक्त, वृहत्त बैंगलोर महानगर पालिका**

<table>
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<tr>
<th>कर्मचारी का नाम</th>
<th>वेतनमान, वैधता, शर्त</th>
<th>वेतन (रु.)</th>
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<tr>
<td>पीवी-4 + जीपी 10000/-</td>
<td>67000/- (वार्षिक वेतन) 3% से अधिक नहीं</td>
<td>79000/-</td>
</tr>
<tr>
<td>पीवी-4 + जीपी 10000/-</td>
<td>67000/- (वार्षिक वेतन) 3% से अधिक नहीं</td>
<td>79000/-</td>
</tr>
</tbody>
</table>
आई जी, पंजीयक और सदामपु आयुक्त | पीबी-4 + जीपी 10000/-
उत्पाद-शुल्क आयुक्त | पीबी-4 + जीपी 10000/-
आयुक्त, औद्योगिक विकास तथा निदेशक, उद्योग और वाणिज्य | पीबी-4 + जीपी 10000/-
राज्यपाल के सचिव | पीबी-4 + जीपी 10000/-
सहकारी समितियाँ के पंजीयक और निदेशक, सहकारी लेखापत्रिका | पीबी-4 + जीपी 10000/-
आयुक्त, खाना और नागरिक आयुक्त | पीबी-4 + जीपी 10000/-
आयुक्त, परिवहन और सड़क सुरक्षा | पीबी-4 + जीपी 10000/
आयुक्त, लोक शिक्षण, बैंगलोर | पीबी-4 + जीपी 10000/-
आयुक्त, महाविद्यालय शिक्षा | पीबी-4 + जीपी 10000/-
आयुक्त, कृषि | पीबी-4 + जीपी 10000/-
आयुक्त, सामाजिक कल्याण | पीबी-4 + जीपी 10000/-
आयुक्त, रोजगार और प्रशिक्षण | पीबी-4 + जीपी 10000/-
सदस्य, केंद्री | पीबी-4 + जीपी 10000/-
आयुक्त, बैंगलोर विकास प्राधिकरण | पीबी-4 + जीपी 10000/-
आयुक्त, कर्नाटक हाउसिंग बोर्ड | पीबी-4 + जीपी 10000/-
आयुक्त, ग्रामीण विकास | पीबी-4 + जीपी 10000/-
आयुक्त, बैंगलोर जल आपूर्ति और जलनिकाय बोर्ड | पीबी-4 + जीपी 10000/-
पंजीयक लोकायुक्त | पीबी-4 + जीपी 10000/-
प्रविध निदेशक, कर्नाटक राज्य औद्योगिक अवसर स्थाई विकास निगम | पीबी-4 + जीपी 10000/-
प्रविध निदेशक, कर्नाटक राज्य पर्यटन विकास निगम | पीबी-4 + जीपी 10000/-
प्रविध निदेशक, बैंगलोर महानगर परिवहन निगम | पीबी-4 + जीपी 10000/-

(ख) “अनुसूची II—भाग ख” में वेतन के अतिरिक्त विशेष भत्ते व आयुक्त, पंजीयक और सदामपु आयुक्त के अंतर्गत भारतीय प्रशासनिक सेवा के वरिष्ठ वेतनमान वाले पदों में ‘कर्नाटक’ के तहत आने वाली प्रविधियों के स्थान पर निम्नलिखित प्रतिस्पर्धित किया जाएगा, अर्थात्:-

सचिव, केंद्रीय
निदेशक, कृषि विभाग
निदेशक, पी.यू. शिक्षा
निदेशक, नगरपालिका प्रशासन
आयुक्त, धार्मिक और धर्मांतर निई
उप सचिव, डीपीएएर (सेवाएं) डीपीएएर एवं उप सचिव (बजट एवं संसाधन) विभाग
निदेशक, महिला एवं भाषा कल्याण विभाग
निदेशक, आई.टी. एंड वी.टी.
nिदेशक, कर्नाटक ग्रामीण जल आपूर्ति और स्वच्छता अभिकरण तथा ई/ओ अपर/संयुक्त सचिव, सरकार आर्थी एंड पीआर विभाग
उपायुक्त
मुख्य कार्यकारी अधिकारी, जिला पंचायत
निदेशक, ग्रामीण ऊर्जा कार्यक्रम और ई/ओ एस/जीएस/डीएस, सरकार आर्थी अनिष्ठ-विभाग
मिशन निदेशक, राज्य जल और स्वच्छता मिशन तथा ई/ओ एस/जीएस/डीएस, सरकार आर्थी अनिष्ठ-विभाग
निदेशक, बागवानी और निदेशक रायस्ट्रेट बागवानी मिशन तथा ई/ओ एस/जीएस/डीएस, सरकार बागवानी विभाग
निदेशक, भारत और भूविज्ञान तथा ई/ओ एस/जीएस/डीएस, सरकार सी.एंड आई विभाग
प्रवंश निदेशक, राजीव गांधी ग्रामीण हायसिंग निगम लिमिटेड
प्रवंश निदेशक, कर्नाटक राज्य राजमार्ग समूहि:ति कार्यक्रम
प्रवंश निदेशक, कर्नाटक राज्य पेय-पदार्थ निगम लिमिटेड
प्रवंश निदेशक, कर्नाटक राज्य भोजन विकास निगम
प्रवंश निदेशक, मैगजूर मनताल्स लिमिटेड
प्रवंश निदेशक, कर्नाटक इथरल विकास निगम
प्रवंश निदेशक, कर्नाटक ग्रामीण अवसंरचना विकास निगम
प्रवंश निदेशक, कमांड क्षेत्र विकास प्राथिकरण निदेशालय
प्रवंश निदेशक, कार्यालय निगम लिमिटेड
प्रवंश निदेशक, कार्यालय भागी निगम लिमिटेड
प्रवंश निदेशक, कर्नाटक ग्रामीण अवसंरचना विकास निगम
प्रवंश निदेशक, वीईएससीओएम
प्रवंश निदेशक, एचएससीओएम
प्रवंश निदेशक, जीईएससीओएम
प्रवंश निदेशक, सीईएससीओएम
nिदेशक, नगरपालिका प्रशासन
निदेशक, पर्यटन
मुख्य कार्यकारी अधिकारी, कर्नाटक औद्योगिक क्षेत्र विकास बोर्ड
आयुक्त, हुवली-भारवाड़ नगर निगम
आयुक्त, मैत्रे नगर निगम

[सं.11031/2/2013-अ.भा.से.-अ(ब)"
मनोज कुमार ड्राइविंग, निदेशक (सेवाएं)

टिप्पणी :- मुख्य लिखित 20.03.2008 की सा.का.भि. 213(अ), द्वारा भारत के असाधारण राजपत्र में प्रकाशित किए गए थे और बाद में सा.का.भि. सं.665(अ), दिनांक 19.09.2008, 123(अ), दिनांक
NOTIFICATION

New Delhi, the 22nd January, 2014

G.S.R. 45(E).— In exercise of the powers conferred by sub-section (1) of Section 3 of the All India Services Act, 1951 (61 of 1951), the Central Government, in consultation with the Government of Karnataka hereby makes the following rules further to amend the Indian Administrative Service (Pay) Rules, 2007, namely :—

1. (i) These rules may be called the Indian Administrative Service (Pay) Amendment Rules, 2014.

(ii) They shall come into force on the date of their publication in the Official Gazette.

2. In the Indian Administrative Service (Pay) Rules, 2007 :—

In “Schedule II—Part A” posts carrying pay above the senior scale of pay of the “Indian Administrative Service under the State Governments”, in the Table, for the entry ‘Karnataka’ occurring in the first column and corresponding entries in the second column, the following shall be substituted namely:—

“Karnataka

<table>
<thead>
<tr>
<th>Post Description</th>
<th>Salary</th>
</tr>
</thead>
<tbody>
<tr>
<td>Chief Secretary to Govt.</td>
<td>Rs.80000/- (fixed)</td>
</tr>
<tr>
<td>Additional Chief Secretary</td>
<td>Rs.80000/- (fixed)</td>
</tr>
<tr>
<td>Additional Chief Secretary and Development Commissioner</td>
<td>Rs.80000/- (fixed)</td>
</tr>
<tr>
<td>Additional Chief Secretary, Home Department</td>
<td>Rs.80000/- (fixed)</td>
</tr>
<tr>
<td>Additional Chief Secretary, Forests, Ecology and Environment Department</td>
<td>Rs.80000/- (fixed)</td>
</tr>
<tr>
<td>Additional Chief Secretary, Finance Department</td>
<td>Rs.80000/- (fixed)</td>
</tr>
<tr>
<td>Additional Chief Secretary, Urban Development Department</td>
<td>Rs.80000/- (fixed)</td>
</tr>
<tr>
<td>Additional Chief Secretary, Energy Department</td>
<td>Rs.80000/- (fixed)</td>
</tr>
</tbody>
</table>
| Chief Electoral Officer & E/o Principal Secretary to Govt. DPAR(Elections) | HAG Scale – Rs. 67000/- (annual increment not exceeding 3%) 79000/-(annual)
| Principal Secretary to CM                             | HAG Scale – Rs. 67000/- (annual increment not exceeding 3%) 79000/-(annual)
| Resident Commissioner, Karnataka Bhavan, New Delhi    | HAG Scale – Rs. 67000/- (annual increment not exceeding 3%) 79000/-(annual)
| DG, AR & Trg., ATI, Mysore                            | HAG Scale – Rs. 67000/- (annual increment not exceeding 3%) 79000/-(annual)
<p>| Principal Secy. to the Govt.                          | HAG Scale – Rs. 67000/- (annual |</p>
<table>
<thead>
<tr>
<th>Post Description</th>
<th>Pay Scale</th>
</tr>
</thead>
<tbody>
<tr>
<td>Managing Director, Bangalore Metro Rail Corporation Limited</td>
<td>HAG Scale – Rs. 67000/- (annual increment not exceeding 3%) 79000/-</td>
</tr>
<tr>
<td>Managing Director, Karnataka Power Corporation Limited</td>
<td>HAG Scale – Rs. 67000/- (annual increment not exceeding 3%) 79000/-</td>
</tr>
<tr>
<td>Managing Director, Karnataka Urban Water Supply &amp; Drainage Board</td>
<td>HAG Scale – Rs. 67000/- (annual increment not exceeding 3%) 79000/-</td>
</tr>
<tr>
<td>Managing Director, Karnataka State Road Transport Corporation Limited</td>
<td>HAG Scale – Rs. 67000/- (annual increment not exceeding 3%) 79000/-</td>
</tr>
<tr>
<td>Managing Director, Karnataka Power Transmission Corporation Limited</td>
<td>HAG Scale – Rs. 67000/- (annual increment not exceeding 3%) 79000/-</td>
</tr>
<tr>
<td>Managing Director, Karnataka State Finance Corporation</td>
<td>HAG Scale – Rs. 67000/- (annual increment not exceeding 3%) 79000/-</td>
</tr>
<tr>
<td>Commissioner, Bruhat Bangalore Mahanagara Palike</td>
<td>HAG Scale – Rs. 67000/- (annual increment not exceeding 3%) 79000/-</td>
</tr>
<tr>
<td>Secretary to Government</td>
<td>PB-4 + GP Rs.10000/-</td>
</tr>
<tr>
<td>Commissioner for Commercial Taxes</td>
<td>PB-4 + GP Rs.10000/-</td>
</tr>
<tr>
<td>IG of Registration &amp; Commissioner of Stamps</td>
<td>PB-4 + GP Rs.10000/-</td>
</tr>
<tr>
<td>Commissioner for Excise</td>
<td>PB-4 + GP Rs.10000/-</td>
</tr>
<tr>
<td>Commissioner for Industrial Development and Director of Industries and Commerce</td>
<td>PB-4 + GP Rs.10000/-</td>
</tr>
<tr>
<td>Secretary to Governor</td>
<td>PB-4 + GP Rs.10000/-</td>
</tr>
<tr>
<td>Registrar of Co-op. Societies and Director of Co-operative Audit</td>
<td>PB-4 + GP Rs.10000/-</td>
</tr>
<tr>
<td>Commissioner for Food &amp; Civil Supplies</td>
<td>PB-4 + GP Rs.10000/-</td>
</tr>
<tr>
<td>Commissioner for Transport &amp; Road Safety</td>
<td>PB-4 + GP Rs.10000/-</td>
</tr>
<tr>
<td>Commissioner for Public Instructions, Bangalore</td>
<td>PB-4 + GP Rs.10000/-</td>
</tr>
<tr>
<td>Commissioner for Collegiate Education</td>
<td>PB-4 + GP Rs.10000/-</td>
</tr>
<tr>
<td>Commissioner for Agriculture</td>
<td>PB-4 + GP Rs.10000/-</td>
</tr>
<tr>
<td>Commissioner for Health &amp; Family Welfare Services</td>
<td>PB-4 + GP Rs.10000/-</td>
</tr>
<tr>
<td>Commissioner for Watershed Development &amp; E/o Secy. Agriculture &amp; Horticulture</td>
<td>PB-4 + GP Rs.10000/-</td>
</tr>
<tr>
<td>Commissioner for Labour</td>
<td>PB-4 + GP Rs.10000/-</td>
</tr>
<tr>
<td>Commissioner for Social Welfare</td>
<td>PB-4 + GP Rs.10000/-</td>
</tr>
<tr>
<td>Commissioner for Employment &amp; Training</td>
<td>PB-4 + GP Rs.10000/-</td>
</tr>
<tr>
<td>Member, KAT</td>
<td>PB-4 + GP Rs.10000/-</td>
</tr>
<tr>
<td>Commissioner, Bangalore Development Authority</td>
<td>PB-4 + GP Rs.10000/-</td>
</tr>
<tr>
<td>Commissioner, Karnataka Housing Board</td>
<td>PB-4 + GP Rs.10000/-</td>
</tr>
<tr>
<td>Commissioner, Rural Development</td>
<td>PB-4 + GP Rs.10000/-</td>
</tr>
<tr>
<td>Chairman, Bangalore Water Supply &amp; Sewerage Board</td>
<td>PB-4 + GP Rs.10000/-</td>
</tr>
<tr>
<td>Registrar Lokayukta</td>
<td>PB-4 + GP Rs.10000/-</td>
</tr>
<tr>
<td>Managing Director, Karnataka State Industrial Infrastructure Development Corporation</td>
<td>PB-4 + GP Rs.10000/-</td>
</tr>
<tr>
<td>Managing Director, Karnataka State Tourism Development Corporation</td>
<td>PB-4 + GP Rs.10000/-</td>
</tr>
<tr>
<td>Managing Director, Bangalore Metropolitan Transport Corporation</td>
<td>PB-4 + GP Rs.10000/-</td>
</tr>
</tbody>
</table>

(b) In “Schedule II - Part B” Posts carrying pay in the senior scale of the Indian Administrative Service under the State Governments including posts carrying special allowance in addition to pay, for the entries occurring under ‘Karnataka’, the following shall be substituted, namely :—
<table>
<thead>
<tr>
<th>Official Title</th>
<th>Designation</th>
</tr>
</thead>
<tbody>
<tr>
<td>Secretary, KPSC</td>
<td></td>
</tr>
<tr>
<td>Director of Agricultural Marketing</td>
<td></td>
</tr>
<tr>
<td>Director of P.U. Education</td>
<td></td>
</tr>
<tr>
<td>Director of Municipal Administration</td>
<td></td>
</tr>
<tr>
<td>Commissioner for Religious &amp; Charitable Endowment</td>
<td></td>
</tr>
<tr>
<td>Deputy Secretary, DPAR (Services) DPAR &amp; Deputy Secretary (Budget &amp; Resources) Finance Department</td>
<td></td>
</tr>
<tr>
<td>Director, Women &amp; Child Welfare Dept.</td>
<td></td>
</tr>
<tr>
<td>Dir. I.T &amp; B.T.</td>
<td></td>
</tr>
<tr>
<td>Director, Karnataka Rural Water Supply &amp; Sanitation Agency &amp; E/o Addl/Jt. Secy. to Govt. RD &amp; PR Dept.</td>
<td></td>
</tr>
<tr>
<td>Deputy Commissioner</td>
<td></td>
</tr>
<tr>
<td>Chief Executive Officer, Zilla Panchayat</td>
<td></td>
</tr>
<tr>
<td>Director, Rural Energy Programme &amp; EO AS/JS/DS to Govt. RDPR Department</td>
<td></td>
</tr>
<tr>
<td>Mission Director, State Water &amp; Sanitation Mission &amp; E/o AS/JS/DS to Govt. RDPR</td>
<td></td>
</tr>
<tr>
<td>Director Horticulture &amp; Director National Horticulture Mission &amp; E/o AS/JS/DS to Govt. Horticulture Department</td>
<td></td>
</tr>
<tr>
<td>Director Mines &amp; Geology &amp; E/o AS/JS/DS to Govt. C&amp;I Department</td>
<td></td>
</tr>
<tr>
<td>Managing Director, Rajiv Gandhi Rural Housing Corporation Limited</td>
<td></td>
</tr>
<tr>
<td>Managing Director, Karnataka State Highways Improvement Programme</td>
<td></td>
</tr>
<tr>
<td>Managing Director, Karnataka State Beverages Corporation Limited</td>
<td></td>
</tr>
<tr>
<td>Managing Director, Karnataka State Small Scale Industries Development Corporation</td>
<td></td>
</tr>
<tr>
<td>Managing Director, Mysore Minerals Limited</td>
<td></td>
</tr>
<tr>
<td>Managing Director, Karnataka Handlooms Development Corporation</td>
<td></td>
</tr>
<tr>
<td>Managing Director, Karnataka Rural Infrastructure Development Corporation</td>
<td></td>
</tr>
<tr>
<td>Managing Director, Directorate of Command Areas Development Authority</td>
<td></td>
</tr>
<tr>
<td>Managing Director, Cauvery Neeravany Nigam Limited</td>
<td></td>
</tr>
<tr>
<td>Managing Director, Kaveri Jal Bhagya Nigam Limited</td>
<td></td>
</tr>
<tr>
<td>Managing Director, Karnataka Urban Infrastructure Development Corporation</td>
<td></td>
</tr>
<tr>
<td>Managing Director, BESCOM</td>
<td></td>
</tr>
<tr>
<td>Managing Director, HESCOM</td>
<td></td>
</tr>
<tr>
<td>Managing Director, GESCOM</td>
<td></td>
</tr>
<tr>
<td>Managing Director, CHESCOM</td>
<td></td>
</tr>
<tr>
<td>Director Municipal Administration</td>
<td></td>
</tr>
<tr>
<td>Director, Tourism</td>
<td></td>
</tr>
<tr>
<td>Chief Executive Officer, Karnataka Industrial Areas Development Board</td>
<td></td>
</tr>
<tr>
<td>Commissioner, Hubli-Dharwad Municipal Corporation</td>
<td></td>
</tr>
<tr>
<td>Commissioner, Mysore Municipal Corporation</td>
<td></td>
</tr>
</tbody>
</table>


MANOJ KUMAR DWIVEDI, Director (Services)
अधिसूचना

नई दिल्ली, 22 जनवरी, 2014

सा.का.नि. 46(अ)।—भारतीय प्रशासनिक सेवा (संबंध) नियमावली, 1954 के नियम 4 के उप-नियम (2) के साथ पठित अखिल भारतीय सेवाएं अधिनियम, 1951 (1951 का 61) की धारा 3 की उप-धारा (1)

द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए, केन्द्रीय सरकार विहार सरकार के परम्परा से भारतीय प्रशासनिक

सेवा (संबंध पद संघ का नियतन) विलियमावली, 1955 में आगे और संशोधन करने के लिए इत्यादि

निम्नलिखित विलियम बनाई है, अंतर्गत :-

1. (1) इन विलियमों का नाम भारतीय प्रशासनिक सेवा (संबंध पद संघ का नियतन) दूसरा संशोधन विलियमावली, 2014 होगा ।

(2) ये विलियम शक्तीकी राजपत्र में इनके प्रकाशन की तारीख को प्रकृत होगे ।

2. भारतीय प्रशासनिक सेवा (संबंध पद संघ का नियतन) विलियमावली, 1955 की अनुसूचियों में “विहार” शीर्षक और उसके नीचे आने वाली प्रविधियों के स्थान पर निम्नलिखित प्रतिस्थापित किया जाएगा, अंतर्गत :-

“विहार”

<table>
<thead>
<tr>
<th>राज्य सरकार के अधीन वरिष्ठ डूटी पद</th>
<th>186</th>
</tr>
</thead>
<tbody>
<tr>
<td>मुख्य सचिव</td>
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</tr>
<tr>
<td>अधि-सह-सदस्य, राजस्व बोर्ड</td>
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</tr>
<tr>
<td>विकास आयुक्त</td>
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<tr>
<td>कृषि उद्योग आयुक्त</td>
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<tr>
<td>मुख्य सलाहकार, विहार राज्य योजना बोर्ड</td>
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<tr>
<td>प्रधान सचिव(वित्त)</td>
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</tr>
<tr>
<td>प्रधान सचिव(वृह)</td>
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<tr>
<td>प्रधान सचिव, संरक्षा विभाग</td>
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<td>प्रधान सचिव, जल संसाधन</td>
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<td>प्रधान सचिव, उद्योग</td>
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</tr>
<tr>
<td>प्रधान सचिव, शिक्षा विभाग</td>
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<td>प्रधान सचिव, निर्वाचन विभाग-सह-मुख्य निर्वाचन अधिकारी, विहार</td>
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<td>प्रधान सचिव, सड़क निर्माण विभाग</td>
<td>1</td>
</tr>
<tr>
<td>महानिदेशक, विहार लोक प्रशासन और ग्रामीण विकास, पटना संस्थान</td>
<td>1</td>
</tr>
<tr>
<td>प्रधान निर्वाची आयुक्त, विहार भवन, नई दिल्ली</td>
<td>1</td>
</tr>
</tbody>
</table>